

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00275/2017

DATED THIS THE 28th DAY OF NOVEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V.SANKAR, MEMBER (A)

1. Sri.Manjunath Jagadish Gavadi
S/o Jagadish
Aged about 31 years
R/o At Ganeshpur
Chigalli Post
Mundgod Taluk
Uttar Kannada
Karnataka.

2. Sr. Kumar S.Pawar
S/o Shankar
Aged about 33 uears
R/o At Post Uthnal LT
Dindawar Post
Basavana Bagewadi Taluk
Vijapura District
Karnataka.

3. Sri.Posa Ramchandra
S/o Brahmaiah
Aged about 29 years
R/o No.8/2/34, Sathyanarayananapeta
Uravakonda Mandal & Village
Ananthapur District
Andra Pradesh.

4. Sri.Chethana M B
S/o Basavaraj
Aged about 29 years
R/o At Post Madenahalli
Kasaba Hobli, Gubbi Taluk
Tumkur District. Karnataka.

5. Sri.Krishne Gowda B S.
S/o Shivalingegowda B.S.
Aged Major
R/o Benaganahalli Village
Ankanahalli Post
C.H.Katte Hobli
K.R.Nagar Taluk
Mysore District
Karnataka.

6. Sri.Kodamala Mallikarjuna

S/o K.Narasimhulu
Aged Major
C/o G.Obuleshu
D.No.1-1307, Stalin Nagar
A.Narayananapuram Post
Anangapur (M) (D)
Andhra Pradesh 515001.

7. Sri.P C Bayanna
S/o P Canteppa
Aged Major
R/o Karnapodiki (V), Venkatampalli (P)
Narpala (M), Anantapur(D)
Andhra Pradesh 515425.

8. Sri.K.Obulapathi Yadav
S/o K.Sunkanna
Aged Major
R/o Mamillapalli, Jakkasanikuntla (P)
Peapully(M), Kurnool Dist.
Andhra Pradesh 518221.

9. Sri.Pavankumar
S/o A.Sivasankar
Aged Major
R/o Basinepalli(V), Nagasamundram (P)
Chennekothapalli (M), Anantapuram Dist.
Andhra Pradesh 515101.

10. Sri.Prakash Baligidad
S/o Gurudappa
Aged about 32 years
R/o At Post Siddapur
Bilagi Taluk
Bagalkot District
Karnataka.

...Applicants

(By Advocate Sri V.M.Sheelvant)

Vs.

1. Union of India
Represented by its General Manager
South Western Railway
Hubballi-580020.
2. Dy.Chief Personal Officer/Rectt.
South Western Railway
Zonal Headquarter Office
Gadag Road, Hubballi-580020.

...Respondents

(By Advocate Sri N.Amaresh)

O R D E R (ORAL)

OA.No.170/00275/2017/CAT/Bangalore Bench
(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.)

On 04.09.2018, we have passed the following order:

"Learned Counsel for both parties are present. Applicant submits that he could not file rejoinder because he had submitted an RTI application which had not been attended to by the respondents. Apparently applicant has sought for rank list. Shri N.Amaresh, learned counsel for the respondents, submits that the applicant participated in the selection process and was found fit only in the B-II to C-I category and in that category the last person has secured much more marks than the applicant and therefore they could not appoint the applicant. We will give some more time to the learned counsel for the applicant to get his instructions. Post on 14.09.2018.

2. Thereafter on 14.09.2018, Learned Counsel for the applicant was not present. Then on 09.11.2018 also Counsel for the applicant was not present. Today also none present for the applicant. Therefore, the OA is dismissed for default.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ps/

Annexure A1: Copy of the dropped letter issued by the respondent No.2
Annexure A2: Copy of the Employment Notification No:02/2013 dtd.28.9.2013
Annexure A3: Copy of the choice letter issued by the respondent No.2
Annexure A4: Copy of the RTI letter

Annexures with reply statement:

Annexure-R1: Employment Notice No.02/2013 dtd.28.9.2013
Annexure-R2: As per IRMM-I-2000 Chapter-V of Medical Manual, para 510 of
Annexure-IV, the detailed categories of Railway Posts under each
of the classes/groups
